

RAJYA SABHA

Friday, the 5th February, 2021/16 Magha, 1942 (Saka)

The House met at nine of the clock,

MR. CHAIRMAN in the Chair.

PAPERS LAID ON THE TABLE

Report and Accounts (2019-20) of NRLPS, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): Sir, I, on behalf of Shri Narendra Singh Tomar, lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the National Rural Livelihoods Promotion Society (NRLPS), New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Society.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2913/17/2021]

Report and Accounts (2019-20) of MPEDA, Kochi, Kerala and related papers

SHRI V. MURALEEDHARAN: Sir, I, on behalf of Shri Hardeep Singh Puri, lay on the Table, under sub-section (4) of Section 19 of the Marine Products Export Development Authority Act, 1972, a copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the Marine Products Export Development Authority (MPEDA), Kochi, Kerala, for the year 2019-20, together with the Auditor's Report on the Account.
- (b) Review by Government on the working of the above Authority.

[Placed in Library. See No. L.T. 3167/17/2021]

I. Report and Accounts (2018-19) of FCI, New Delhi and CWC, New Delhi and related papers

- II. **Report and Accounts (2019-20) of CWC, New Delhi and related papers**
- III. **MoU between the Government of India and CWC**

SHRI V. MURALEEDHARAN: Sir, I, on behalf of Shri Danve Raosaheb Dadarao, lay on the Table—

I.(1) A copy each (in English and Hindi) of the following papers, under sub-section (2) of Section 35 of the Food Corporations Act, 1964:—

(a) Annual Report and Accounts of the Food Corporation of India (FCI), New Delhi, for the year 2018-19, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Corporation.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (a) above.

[Placed in Library. See No. L.T. 2921/17/2021]

II.(1) A copy each (in English and Hindi) of the following papers, under sub-section (11) of Section 31 of the Warehousing Corporation Act, 1962: —

(a) Sixty-third Annual Report and Accounts of the Central Warehousing Corporation (CWC), New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Corporation.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (a) above.

[Placed in Library. See No. L.T. 3097/17/2021]

III. A copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Department of Food and Public Distribution, Ministry of Consumer Affairs, Food and Public Distribution) and the Central Warehousing Corporation (CWC), for the year 2020-21.

[Placed in Library. See No. L.T. 2916/17/2021]

- I. **Notifications of the Ministry of Agriculture and Farmers Welfare**
- II. **Report and Accounts (2019-20) of Coconut Development Board, Kochi, Kerala and related papers**
- III. **MoU between the Government of India and NSC**

SHRI V. MURALEEDHARAN: Sir, I, on behalf of Shri Parshottam Rupala, lay on the